NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.223/2017	-	For hearing	252(3)	Technical Ceramics Private Limited Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
A 0	11117 1/100-			A

ASHWINI KOPPAL TECHNICAL

CELL NO: 9916323026 CERAMICS

PRIVATE LIMITED

CPNU. 223/2017

ORDER

Counsel for Petitioner is present. Heard her. Order reserved. List it on 09.02.2018.

Member (T)

Member (J)